

SCHEDULE FOR THE INTERVIEWS FOR APPOINTMENT AS NOTARIES
IN RESPECT OF THE STATE OF ODISHA TO BE HELD FROM
18.05.2018 AT KOLKATA

Date : 18th May 2018 (Friday)
(Sr. No. 1-50)
Time : 9:00 A.M.

Date : 18th May 2018 (Friday)
(Sr. No. 51-till last)
Time : 2:00 P.M

VENUE

**11, STRAND ROAD, BRANCH SECRETARIAT,
KOLKATA-700001, WEST BENGAL**

BY SPEED POST

Sr.No. 1

F.No. N-11013/1/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th April, 2018

To

Sh./Ms. Bibhudatta Nayak, **Advocate**
Sh. Bansidhara Nayak
At. B. Karadabadi, Post B. Karadabadi, Via
Buguda, P.S. Buguda, Ganjam-761118, Odisha

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.07.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)
Section Officer

BY SPEED POST

Sr.No. 2

F.No. N-11013/2/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th April, 2018

To

Sh./Ms. Minati Panda, **Advocate**
Sh. Bhavani Parasd Panda
Ajodhya Nagar, First Lane, Berhampur-760007,
Ganjam Distt., Odisha

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.08.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)
Section Officer

BY SPEED POST

Sr.No. 3

F.No. N-11013/3/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th April, 2018

To

Sh./Ms. Laxmi Narayan Panigrahy, **Advocate**
Sh. Kasinath Panigrahy
At. Nehru Nagar-1st Line, P.O. Gosaninuagam,
Berhampur, Ganjam-760003, Odisha

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.08.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)
Section Officer

BY SPEED POST

Sr.No. 4

F.No. N-11013/4/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th April, 2018

To

Sh./Ms. Rashmi Ranjan Dash, **Advocate**
Sh. Parsuram Dash
Plot No.2267/5253, Nankar, Nr. Tehasildar
Office, Jagatpur, Cuttack-754021, Orissa

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.08.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)
Section Officer

BY SPEED POST

Sr.No. 5

F.No. N-11013/5/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th April, 2018

To

Sh./Ms. Manas Ranjan Mohapatra, **Advocate**
Sh. Nisakar Mohaparta
Plot No.A-4/5, Civil Township, Rourkela-
769004, Raghunathpali, Sundargarh, Odisha

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.10.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)
Section Officer

BY SPEED POST

Sr.No. 6

F.No. N-11013/6/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th April, 2018

To

Sh./Ms. Ramesh Chandra Bal, **Advocate**
Sh. Lt.Banshidhar Bal
Plot No.283, Master Attachakki Lane, Nr.
Hariyana Bhawan, Rourkela-769001,
Sundargarh, Odisha

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.08.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)
Section Officer

BY SPEED POST

Sr.No. 7

F.No. N-11013/7/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th April, 2018

To

Sh./Ms. L. Sovan Reddy, Advocate
Sh. Sri L.Sriramulu Reddy
At-Reddy Street,PO-Bellaguntha PS-
Bhajanagar,Dist-Ganjam Odisha-761119

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.12.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)
Section Officer

BY SPEED POST

Sr.No. 8

F.No. N-11013/8/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th April, 2018

To

Sh./Ms. Ms. S. Lata Shree, **Advocate**
Sh. V.S.Umamaheswr Rao
At. Udaya Nagar, Railway Station Road, Bolangir-
767001, Odisha

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.02.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)
Section Officer

BY SPEED POST

Sr.No. 9

F.No. N-11013/9/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th April, 2018

To

Sh./Ms. Ranjit Kumar Padhi, **Advocate**
Sh. Santosh Kumar Padhi
C/o Suzit Kumar Padhi, At. Brahmana Sahi,
PO/PS/Dist. Boudh, Odisha

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.03.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)
Section Officer

BY SPEED POST

Sr.No. 10

F.No. N-11013/10/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th April, 2018

To

Sh./Ms. Kailash Chandra Panigrahy, **Advocate**
Sh. Sri Simanchala Panigrahy
Juria Mill Road, Gate Bazar Brahmapur-760001,
Dist. Ganjam, Orissa

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.03.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)
Section Officer

BY SPEED POST

Sr.No. 11

F.No. N-11013/11/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th April, 2018

To

Sh./Ms. Tikeshwar Dhal, **Advocate**
Sh. Mukunda Charam Dhal
At. Nalabandha, PO Bhatsingh, P.S./Tal. Block
Barkote, Deogarh, Odisha-768108

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.03.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)
Section Officer

BY SPEED POST

Sr.No. 12

F.No. N-11013/12/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th April, 2018

To

Sh./Ms. Pramod Kumar Panda, **Advocate**
Sh. Ram Chandra Panda
At. Rajiv Nagar, PO/PS Gosaninuagaon,
Berhampur, Ganjam-760003, Odisha

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.03.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)
Section Officer

BY SPEED POST

Sr.No. 13

F.No. N-11013/13/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th April, 2018

To

Sh./Ms. Durga Prasad Mishra, **Advocate**
Sh. Mitrugan Mishra
VPO M. Rampur, Via. M. Rampur, Dist.
Kalahandi-766102, Odisha

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.04.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)
Section Officer

BY SPEED POST

Sr.No. 14

F.No. N-11013/14/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th April, 2018

To

Sh./Ms. Dr. Akshaya Kumar Barik, **Advocate**
Sh. Lt.Radhashyam Barik
Plot No.852/2507, Bhimpur (Infront of Balajee
Duplex) Bhubaneswar-751020, Odisha

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.03.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)
Section Officer

BY SPEED POST

Sr.No. 15

F.No. N-11013/15/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th April, 2018

To

Sh./Ms. SUBRAT KUMAR MOHANTY, Advocate
Sh. MADHUSUDAN MOHANTY
AT- KHADAGAPUR, PO - SRIRAMPUR VIA -
TIRAN, DIST - JAGATSINGHPUR, ODISHA-
754138

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 3/12/2018 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)
Section Officer

BY SPEED POST

Sr.No. 16

F.No. N-11013/16/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th April, 2018

To

Sh./Ms. Dillip Kumar Samantaray, **Advocate**
Sh. Lt.Harihar Samantaray
At. Gangaram Area Sahi, Near Budhima Temple,
P.O. Puri, Dist. Puri, Odisha-752001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.05.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)
Section Officer

BY SPEED POST

Sr.No. 17

F.No. N-11013/17/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th April, 2018

To

Sh./Ms. Tejraj Pradhan, **Advocate**
Sh. Lt.Satish Ch Pradhan
At/Po Reshamnia-Bhedem Dist. Bargarh Odisha-
768104

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.02.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)
Section Officer

BY SPEED POST

Sr.No. 18

F.No. N-11013/18/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th April, 2018

To

Sh./Ms. Deba Prasad Swain, **Advocate**
Sh. Late. Bharat Swain
Vill-Samangara, PO-Baliguali, PS-Puri Sadar
Orissa-752002

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.08.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)
Section Officer

BY SPEED POST

Sr.No. 19

F.No. N-11013/19/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th April, 2018

To

Sh./Ms. Parijata Nayak, **Advocate**
Sh. Madhab Nayak
At/PO Mathakaragola P.S.Kamakhya Nagar
Block-Bhuban Distt.Dhenkanal Orissa-759024

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)
Section Officer

BY SPEED POST

Sr.No. 20

F.No. N-11013/20/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th April, 2018

To

Sh./Ms. Sri Padma Nava Dash, **Advocate**
Sh. Lt.Biswanath Dash
Kalika Devi Sahi Po/Dist.-Puri Orissa-752001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.09.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)
Section Officer

BY SPEED POST

Sr.No. 21

F.No. N-11013/21/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th April, 2018

To

Sh./Ms. Ashok Kumar Behera, **Advocate**
Sh. Sri Raghunath Behera
At./PO.Badapankalabadi Via.Buguda P.S.Polasara
Dist.Ganjam Odisha-761118

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.06.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)
Section Officer

BY SPEED POST

Sr.No. 22

F.No. N-11013/22/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th April, 2018

To

Sh./Ms. Sri Banabasi Nayak, **Advocate**
Sh. Sri Purusottam Nayak
Village-Girisola Po-Kirapalli, Via-Bellaguntha PS-
Bhanjanagar Distt.Ganjam Odisha-761118

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.06.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)
Section Officer

BY SPEED POST

Sr.No. 23

F.No. N-11013/23/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th April, 2018

To

Sh./Ms. Bhakta Ram Dash, **Advocate**
Sh. Raghubar Ramanuja Dash
Badadanda Street, Baguda Distt.Ganjam Odisha-
761118

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)
Section Officer

BY SPEED POST

Sr.No. 24

F.No. N-11013/24/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th April, 2018

To

Sh./Ms. Pratyush Kumar Mishra, **Advocate**
Sh. Jaga Dananda Mishra
At. Pd.P.S Kamakayanagar Dist. Dhenkanal State
Odisha

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)
Section Officer

BY SPEED POST

Sr.No. 25

F.No. N-11013/25/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th April, 2018

To

Sh./Ms. Amiya Kumar Mohanty, **Advocate**
Sh. Sri Ganeswara Mohanty
At-Tulasinagar, Po/Ps.& Dist. Balangir Odisha-
767001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.11.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)
Section Officer

BY SPEED POST

Sr.No. 26

F.No. N-11013/26/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th April, 2018

To

Sh./Ms. Anupama Devi, **Advocate**
Sh. Lt.Madhava Pus Palak
At-Manikarnika Salri Po/Distt.Puri P.S.Puri
Town Orissa-752001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)
Section Officer

BY SPEED POST

Sr.No. 27

F.No. N-11013/27/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th April, 2018

To

Sh./Ms. Sushree Kumari Nayak, **Advocate**
Sh. Kishore Chandra Nayak
Village-Perijipur P.O.Sanajaria Ps.Pattamundai
Distt.Kendrapada Odisha-754216

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Rec.On.26.10.10 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)
Section Officer

BY SPEED POST

Sr.No. 28

F.No. N-11013/28/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th April, 2018

To

Sh./Ms. Kabindra Kumar Barik, **Advocate**
Sh. Lt.Kunjabihari Barik
Plot No.2202, Sabarasahi Lane, Kalpana Area,
Po.Budheshwari PS.Laxminagar, Bhubaneswar
Distt.Khurda Odisha-751006

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.03.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)
Section Officer

BY SPEED POST

Sr.No. 29

F.No. N-11013/29/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th April, 2018

To

Sh./Ms. Pravat Kumar Lenka, **Advocate**
Sh. Bholanath Lenka
Village-Chandi Prasad, P.O.-Brahmani Gaon,
Via/P.S./Block/Tehsil-Barang Distt. Cuttack
Odisha-754005

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.03.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)
Section Officer

BY SPEED POST

Sr.No. 30

F.No. N-11013/30/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th April, 2018

To

Sh./Ms. Ranjita Mahanta, **Advocate**
Sh. Tulasi Das Mahanta
At-Barik Sah Champua PO/PS, Champua
Distt.Keonjhar Odisha-758041

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.03.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)
Section Officer

BY SPEED POST

Sr.No. 31

F.No. N-11013/31/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th April, 2018

To

Sh./Ms. Ramesh Chandra Sahod, **Advocate**
Sh. Surendra Kumar Sahoo
Tikra Para, PO/PS/Distt. Balangir - 767001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.05.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)
Section Officer

BY SPEED POST

Sr.No. 32

F.No. N-11013/32/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th April, 2018

To

Sh./Ms. Saroj Kumar Gupta, **Advocate**
Sh. Lt.Pannalal Gupta
At.Rly. Station Road Po/Ps/Distt. Bolangir
Odisha-767001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.07.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)
Section Officer

BY SPEED POST

Sr.No. 33

F.No. N-11013/33/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th April, 2018

To

Sh./Ms. Sumanta Kumar Pattanayak, **Advocate**
Sh. Benudhar Pattanayak
At- Babajipada, Patnagarh Po/Ps-Patnagarh
Odisha-767025

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.06.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)
Section Officer

BY SPEED POST

Sr.No. 34

F.No. N-11013/34/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th April, 2018

To

Sh./Ms. Manoj Kumar Dash, **Advocate**
Sh. Dr.Bani Bhusan Dash
At.Malpara Near Ramji Mandir
PO./Ps/Distt.Bolangir Odisha-767001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)
Section Officer

BY SPEED POST

Sr.No. 35

F.No. N-11013/35/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th April, 2018

To

Sh./Ms. Saikh Hassan, **Advocate**
Sh. Saikh Ramsan
At-Katkana, Po./PS- Kakatpur Distt.Puri Odisha-
752108

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.10.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)
Section Officer

BY SPEED POST

Sr.No. 36

F.No. N-11013/36/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th April, 2018

To

Sh./Ms. Ranjan Kumar Jena, **Advocate**
Sh. Sri Duryadhan Jena
At/Po-Pailipada, P.S.-Gangapur Distt. Ganjam
Odisha-761123

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)
Section Officer

BY SPEED POST

Sr.No. 37

F.No. N-11013/37/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th April, 2018

To

Sh./Ms. Chhayakanta Dash, **Advocate**
Sh. Kishore Chandra Dash
At-Suando Po. Balapur, Via Satasankha, Distt.Puri
Odisha-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)
Section Officer

BY SPEED POST

Sr.No. 38

F.No. N-11013/38/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th April, 2018

To

Sh./Ms. Tapan Tanaya Mohanty, **Advocate**
Sh. Jadumani Mohanty
At-Khakimath Nua Sahi Post Distt. Puri Odhisha-
752002

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)
Section Officer

BY SPEED POST

Sr.No. 39

F.No. N-11013/39/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th April, 2018

To

Sh./Ms. Bijaya Kumar Swain, **Advocate**
Sh. Krushna CH.Swain
At.Po.Malapura Via-Kamakhya Nagar
Distt.Dhenkanal Odhisha-759018

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.05.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)
Section Officer

BY SPEED POST

Sr.No. 40

F.No. N-11013/40/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th April, 2018

To

Sh./Ms. Somnath Rout, **Advocate**
Sh. Gopinath Rout
At.Phemsur pada Po.Angul Distt.Angul Police
Angul Odisha-759122

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.10.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)
Section Officer

BY SPEED POST

Sr.No. 41

F.No. N-11013/41/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th April, 2018

To

Sh./Ms. Kedarnath Senapati, **Advocate**
Sh. Ugrasen Senapati
Janiguda Kotaput PO/PS/Distt. Koraput Odisha-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)
Section Officer

BY SPEED POST

Sr.No. 42

F.No. N-11013/42/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th April, 2018

To

Sh./Ms. Gopal Chandra Nath, **Advocate**
Sh. Chakradhar Nath
At-846/A/6, Bhubanpur Po.Jagatpur
Distt.Cuttack Odisha-754021

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.04.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)
Section Officer

BY SPEED POST

Sr.No. 43

F.No. N-11013/43/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th April, 2018

To

Sh./Ms. Mrs. Ananta Subhadarsinee, **Advocate**
Sh. Lt. Amulya Kumar Sahoo
W.No.13, Shakti Nagar Bargarh
Po./Ps. Distt. Bargarh Odisha-768028

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.06.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)
Section Officer

BY SPEED POST

Sr.No. 44

F.No. N-11013/44/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th April, 2018

To

Sh./Ms. Babaji Charan Mohanty, **Advocate**
Sh. Jagannath Mohanty
Balichhak Sahi Adarsh Lane Jatni Distt.Khordha
Odisha-752050

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)
Section Officer

BY SPEED POST

Sr.No. 45

F.No. N-11013/45/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th April, 2018

To

Sh./Ms. Byomakesh Mandal, **Advocate**
Sh. Bhaskar Mandal
At/Po.Alalpur Ward No. 16, Jaleswar
Municipal P.S.Jaleswar Distt.Balasore Odisha-
756032

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)
Section Officer

BY SPEED POST

Sr.No. 46

F.No. N-11013/46/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th April, 2018

To

Sh./Ms. Ashok Kumar Shadangi, **Advocate**
Sh. Lt.Rama Chandra Shadangi
At.Housing Board Colony House No.MIG-II/25,
Near Kendriya Vidyalaya Korapur Po./PS Distt.
Koraput Odisha-764020

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)
Section Officer

BY SPEED POST

Sr.No. 47

F.No. N-11013/47/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th April, 2018

To

Sh./Ms. Ashok Kumar Dash, **Advocate**
Sh. Narasingh Dash
At. Nabakalebar Road Nuasahi, P.S.
Kumbharapada Po.Puri Distt.Odisha

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.11.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)
Section Officer

BY SPEED POST

Sr.No. 48

F.No. N-11013/48/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th April, 2018

To

Sh./Ms. Siba Narayan Sahu, **Advocate**
Sh. Lt.Damodar Sahu
At.BIG Street Bijipur Po. Berhampur Distt.Ganjam
Odisha-760001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.11.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)
Section Officer

BY SPEED POST

Sr.No. 49

F.No. N-11013/49/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th April, 2018

To

Sh./Ms. Natabar Mohanty, **Advocate**
Sh. Sukadev Mohanty
Plot No.382, Deepak Sadan Bhoi Nagar,
Bhubaneswar Odisha-751022

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)
Section Officer

BY SPEED POST

Sr.No. 50

F.No. N-11013/50/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th April, 2018

To

Sh./Ms. Narendra Mehar, **Advocate**
Sh. Tankadhar Mehar
At.Khariar Santi Nagar W.No.1, Po./Ps. Khariar
Nuapada Odhisha-766107

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 2/9/2016 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)
Section Officer

BY SPEED POST

Sr.No. 51

F.No. N-11013/51/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th April, 2018

To

Sh./Ms. Ashwini Kumar Pradhan, **Advocate**
Sh. Lt.Gopal Pradhan
At.Railway Station Road W.No.19, Bargarh Near
RMC Bargarh PO/PS Distt.Bargarh Odhisha-
768028

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)
Section Officer

BY SPEED POST

Sr.No. 52

F.No. N-11013/52/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th April, 2018

To

Sh./Ms. Biren Chandra Tripathy, **Advocate**
Sh. Bipin Chandra Tnipathy
At Raghunath Colony, Bhanjanagar, PO
Bhanjanagar, Ganjam, Odisha

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 2/24/2016 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)
Section Officer

BY SPEED POST

Sr.No. 53

F.No. N-11013/53/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th April, 2018

To

Sh./Ms. Subash Chandra Behera, **Advocate**
Sh. Bhaskar Chandra Behera
Vill Sarasatia Po Gobindpur Via Oupada
Baleshwar Odisha-756049

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)
Section Officer

BY SPEED POST

Sr.No. 54

F.No. N-11013/54/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th April, 2018

To

Sh./Ms. Sukumar Rana, **Advocate**
Sh. Suresh Chandra Rana
Sekhbad Mill Colony Station Jaleswar Baleshwar
Odisha-756032

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.04.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)
Section Officer

BY SPEED POST

Sr.No. 55

F.No. N-11013/55/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th April, 2018

To

Sh./Ms. Balaram Mahapatra, **Advocate**
Sh. Bhaskar Chandra Mahapatra
At.Po. Sigidi Street Ward no.2, Bhanjanganar Police
Station Bhanjanganar Ganjam Odisha-761126

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.05.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)
Section Officer

BY SPEED POST

Sr.No. 56

F.No. N-11013/56/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th April, 2018

To

Sh./Ms. Khalid Tanbir Jalini, **Advocate**
Sh. M.A.Jalini
Tikra Street Umerkote Nabarangpur Odisha-
764073

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)
Section Officer

BY SPEED POST

Sr.No. 57

F.No. N-11013/57/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th April, 2018

To

Sh./Ms. Duryodhan Mohanty, **Advocate**
Sh. Lt. Parshuram Mohanty
At.Po. Damodarpur Ps.Kharia Distt.Balasore -
756182

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.07.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)
Section Officer

BY SPEED POST

Sr.No. 58

F.No. N-11013/58/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th April, 2018

To

Sh./Ms. Sunil Kumar Naik, **Advocate**
Sh. Subash Chandra Naik
Reliance Tower Street B C Road Jaykaypur
Rayagada Odisha-765017

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.02.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)
Section Officer

BY SPEED POST

Sr.No. 59

F.No. N-11013/59/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th April, 2018

To

Sh./Ms. Ashok Kumar Padhi, **Advocate**
Sh. Hadu Padhi
REO Road Po. Umerkote Distt. Nabarangpur
Odisha-764073

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.06.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)
Section Officer

BY SPEED POST

Sr.No. 60

F.No. N-11013/60/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th April, 2018

To

Sh./Ms. Ramesh Chandra Sahoo, **Advocate**
Sh. Surendra Kumar Sahoo
Tikra Para Balangir Odisha-767001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.09.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)
Section Officer

BY SPEED POST

Sr.No. 61

F.No. N-11013/61/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th April, 2018

To

Sh./Ms. Santosh Kumar Mishra, **Advocate**
Sh. Prakash Chandra Mishra
AT LIC Colony Post Distt. Navarangpur Odisha-
764059

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.11.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)
Section Officer

BY SPEED POST

Sr.No. 62

F.No. N-11013/62/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th April, 2018

To

Sh./Ms. K.Kamal Lochon Das, **Advocate**
Sh. K.Bhagaban Das
Bajarangi Nagar Jail Road Chatrapur Ganjam
Odisha-761020

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)
Section Officer

BY SPEED POST

Sr.No. 63

F.No. N-11013/63/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th April, 2018

To

Sh./Ms. Bidyut Kumar Panigrahi, **Advocate**
Sh. Bibeka Nanda Panigrahi
Kacheri Road, Athmallik, Distt. Angul, Odisha
759125

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.12.2016 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)
Section Officer

BY SPEED POST

Sr.No. 64

F.No. N-11013/64/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th April, 2018

To

Sh./Ms. BANSI DHAR PRADHAN, Advocate
Sh. LATE RABI PRADHAN
AT/PO-BAUNSAUNDI,VIA-JILLUNDI, PS-
BHANJANAGAR,Distt. GANJAM, ODISHA-
761133

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 2/24/2016 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)
Section Officer

BY SPEED POST

Sr.No. 65

F.No. N-11013/65/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th April, 2018

To

Sh./Ms. RABINDRANATH DAS, Advocate
Sh. LAKSHMINARAYAN DAS
MAIN ROAD BHANJANAGAR. Distt. GANJAM,
ODISHA-761126

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28/2/2016 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)
Section Officer

BY SPEED POST

Sr.No. 66

F.No. N-11013/66/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th April, 2018

To

Sh./Ms. TAPAN KUMAR DASH, **Advocate**
Sh. NISHAKAR DASH
QR NO - IIR/51, NUABAZAR, PARADEEP, Distt.
JAGATSINGHAPUR, ODISHA- 754142

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 3/5/2016 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)
Section Officer

BY SPEED POST

Sr.No. 67

F.No. N-11013/67/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th April, 2018

To

Sh./Ms. PRAKASH GUPTA, **Advocate**
Sh. LATE UMESH PRASAD GUPTA
AT WARD NO-1 BARGARH TOWN,BHATLI
ROAD IN FRONT OF RADHA KRISHNA TEMPLE,
PO/PS/DISTT- BARGARH, ODISHA-768028

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 8/29/2016 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)
Section Officer

BY SPEED POST

Sr.No. 68

F.No. N-11013/68/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th April, 2018

To

Sh./Ms. Pramoda Kumar Dash, **Advocate**
Sh. Sarbeswar Dash
Plot No.B1 by 6 Labour Colony Kharvel Nagar
Unit No.3 Bhubaneswar KHORDHA ODISHA-
751001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)
Section Officer

BY SPEED POST

Sr.No. 69

F.No. N-11013/69/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th April, 2018

To

Sh./Ms. TAPAN KUMAR SAHOO, Advocate
Sh. PARAMANANDA SAHOO
AT/PO/PS-HANDAPA ANUGUL ODISHA-
759134

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)
Section Officer

BY SPEED POST

Sr.No. 70

F.No. N-11013/70/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th April, 2018

To

Sh./Ms. Mrs. JYOTIRMAYEE MOHANTY, Advocate
Sh. AMULYA KUMAR KHILAR
KARANJIA SAHADEVKHUNTA BALASORE
BALESHWAR ODISHA-756001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)
Section Officer

BY SPEED POST

Sr.No. 71

F.No. N-11013/71/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th April, 2018

To

Sh./Ms. Mrs. MAMATA RANI MOHAPATRA, Advocate
Sh. SHIBA PRASAD MOHAPATRA
AT/PO- HULURISINGHA PS/DIST-ANGUL
Odisha-759132

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)
Section Officer

BY SPEED POST

Sr.No. 72

F.No. N-11013/72/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th April, 2018

To

Sh./Ms. BISWATOSH BANARJI, Advocate
Sh. RAMAKANTA BANARJI
PLOT NO 154 645 SUBUDHIPUR KALINGA
VIHAR TAMANDO BHUBANESWAR Odisha-
751019

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)
Section Officer

BY SPEED POST

Sr.No. 73

F.No. N-11013/73/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th April, 2018

To

Sh./Ms. Mrs. SWADHA DEVI BHANJA, Advocate
Sh. DEVI DAS KUMAR BHANJA
AT-ALALPUR PO-ALALAPUR BALASORE
BALESHWAR Odisha-756032

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)
Section Officer

BY SPEED POST

Sr.No. 74

F.No. N-11013/74/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th April, 2018

To

Sh./Ms. PRASANNA KUMAR NAYAK, **Advocate**
Sh. BAISHNAB NAYAK
GANGAMATA BAGICHA ABAKASH LANE PURI
ODISHA-752002

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)
Section Officer

BY SPEED POST

Sr.No. 75

F.No. N-11013/75/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th April, 2018

To

Sh./Ms. P DHARMA REDDY, Advocate
Sh. P RATNAKARA REDDY
TARAI PATAPUR CHATRAPUR GANJAM
ODISHA-761020

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)
Section Officer

BY SPEED POST

Sr.No. 76

F.No. N-11013/76/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th April, 2018

To

Sh./Ms. Manoj Kumar Pattanaik, **Advocate**
Sh. Prafulla Kumar Pattanaik
At Mukundaprasad, Main Road, PO P.N. College,
Khordha, Odisha - 752 057.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)
Section Officer

BY SPEED POST

Sr.No. 77

F.No. N-11013/77/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th April, 2018

To

Sh./Ms. Benudhar Samal, **Advocate**
Sh. Brundaban Samal
At Haripur, PO Khariang, PS Barchana, Jajpur,
Odisha - 755 049.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)
Section Officer

BY SPEED POST

Sr.No. 78

F.No. N-11013/78/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th April, 2018

To

Sh./Ms. Gopal Krushna Sahoo, **Advocate**
Sh. Bhaskar Chandra Sahoo
At Jamubania, PO Jaraka, PS Dharmasala, Distt.
Jajpur, Odisha - 755 050.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)
Section Officer

BY SPEED POST

Sr.No. 79

F.No. N-11013/79/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th April, 2018

To

Sh./Ms. Dhruva Charan Bahera, **Advocate**
Sh. Nrusingha Charan Behera
At Uttar Sasan, PO/PS Dharmasala, Distt. Jajpur,
Odisha - 755008.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)
Section Officer

BY SPEED POST

Sr.No. 80

F.No. N-11013/80/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th April, 2018

To

Sh./Ms. Chitta Ranjan Mishra, **Advocate**
Sh. Trilochan Mishra
At Bhimkarpur Near TVS Showroom, PO/PS
Jajpur Town, Odisha - 755 001.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)
Section Officer

BY SPEED POST

Sr.No. 81

F.No. N-11013/81/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th April, 2018

To

Sh./Ms. Chitta Ranjan Samal, **Advocate**
Sh. Banshidhar Samal
AT-Chakaraipur PO/Post Soro, Distt. Balasore,
Baleshwar, Odisha - 756 045.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)
Section Officer

BY SPEED POST

Sr.No. 82

F.No. N-11013/372/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th April, 2018

To

Sh./Ms. SOUBHAGYA MOHANTY, **Advocate**
Sh. SANGRAM KESHARI MOHANTY
AT-COLLEGE CHHAK, PO/DIST-
JAGATSINGHPUR, ODISHA- 754103

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 2/27/2018 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)
Section Officer

BY SPEED POST

Sr.No. 83

F.No. N-11013/373/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th April, 2018

To

Sh./Ms. Nisikanta Satapathy, **Advocate**
Sh. Bansidhar Satapathy
At Ratanapur, PO/PS Dharmasala, Distt. Jajpur,
Odisha - 755 008.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 3.3.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)
Section Officer

BY SPEED POST

Sr.No. 84

F.No. N-11013/374/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th April, 2018

To

Sh./Ms. Bidhu Bhusana Mangaraj, **Advocate**
Sh. Kitan Nayak
Trinath Nagar, Gopalpur Road, PO Baliguali, PS
Marine, Puri, Odisha - 752 002.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 3.3.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)
Section Officer

BY SPEED POST

Sr.No. 85

F.No. N-11013/375/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th April, 2018

To

Sh./Ms. Ajaya Kumar Guin, **Advocate**
Sh. Rabindranath Guin
At Dakabangala Chhak Near SBI, PO/PS Jajpur
Road, Distt., Jajapur, Odisha - 755 019.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.2.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)
Section Officer

BY SPEED POST

Sr.No. 86

F.No. N-11013/376/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th April, 2018

To

Sh./Ms. Pabitra Mohan Rajaguru, **Advocate**
Sh. Pitambar Satapathy
At Tangiapada, PO Gada Nial, PS/Distt. Khordha,
Odisha - 752 055.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.2.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)
Section Officer

BY SPEED POST

Sr.No. 87

F.No. N-11013/377/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th April, 2018

To

Sh./Ms. Prasanta Kumar Das, **Advocate**
Sh. Pitambar Das
At Srirampur, PO/PS Jajpur, Distt. Jajapur,
Odisha - 755 001.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.2.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)
Section Officer

BY SPEED POST

Sr.No. 88

F.No. N-11013/378/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th April, 2018

To

Sh./Ms. Satyabrata Panda, **Advocate**
Sh. Surendranath Panda
At Badakorkor, PO Adheikul, OS Raghunahpur,
Distt. Jagatsinghapur, Odisha - 754 n132.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.2.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)
Section Officer

BY SPEED POST

Sr.No. 89

F.No. N-11013/379/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th April, 2018

To

Sh./Ms. Parsuram Rout, Advocate
Sh. Bholanath Rout
PO Ghoddansh, Via Alanahat, PS Naugaon,
Jagatsinghapur, Odisha - 754 107.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.2.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)
Section Officer

BY SPEED POST

Sr.No. 90

F.No. N-11013/380/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th April, 2018

To

Sh./Ms. BIRANCHI NARAYAN ACHARYA, **Advocate**
Sh. BICHITRA NANDA ACHARYA
VILL-KRUSHNAPUR SASAN, PO- KRUSHNAPUR
SASAN, PS-BALICHANDRAPUR, Distt. JAJAPUR,
ODISHA-755049

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 2/27/2018 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)
Section Officer

BY SPEED POST

Sr.No. 91

F.No. N-11013/381/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th April, 2018

To

Sh./Ms. RABINDRA KUMAR JENA, *Advocate*
Sh. NARAYAN JENA
AT - QTR NO- E / 26 NUABAZAR, NUABAZAR,
PO- PARADEEP, Distt. JAGATSINGHAPUR,
ODISHA- 754142

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 3/12/2018 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)
Section Officer

BY SPEED POST

Sr.No. 92

F.No. N-11013/415/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th April, 2018

To

Sh./Ms. ARUNA KANTA GAJENDRA, *Advocate*
Sh. LATE SARAT CHANDRA GAJENDRA
AT-NILACHAKRA NAGAR, PO-GOPINATHPUR,
PS-PURI SADAR, Distt. PURI, ODISHA- 752002

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 3/15/2018 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)
Section Officer

BY SPEED POST

Sr.No. 93

F.No. N-11013/416/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th April, 2018

To

Sh./Ms. PARTHA SARTHI MOHAPATRA, Advocate
Sh. PRAMOD CHANDRA MOHAPATRA
NEAR TARENI MANDIR, NEAR TARENI MANDIR,
BADASANKHA, Distt. PURI, ODISHA- 752002

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 3/21/2018 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)
Section Officer

BY SPEED POST

Sr.No. 94

F.No. N-11013/417/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 16th April, 2018

To

Sh./Ms. NIRANJAN BISWAL, Advocate
Sh. CHINTAMANI BISWAL
AT/PO LENKUDIPADA, NAYAGARH, Distt.
NAYAGARH, ODISHA- 752070

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 3/29/2018 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)
Section Officer